

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/Admn./GAZ-1-1/74-Loose-

Dated: 01.11.2013

OFFICE ORDER

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct and Appeal) Rules, 2003, Hon'ble the Chief Justice has been pleased to order promotions and appointments of the following Officials, with immediate effect:-

1. Sh. Brij Lal Sharma, presently Superintendent Gr.II (adhoc) is promoted and appointed, as Superintendent Gr.II, on temporary basis, in the pay band of `10300-34800 +`4800/- +`1200/- Secretariat Pay.
2. Shri Dharam Pal Sharma, Senior Assistant is promoted and appointed, as Superintendent Gr.II., on temporary basis, in the pay band of `10300-34800 +`4800/- + `1200/- Secretariat Pay plus usual allowances;

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst. No.HHC/Admn./GAZ-1-1/74-Loose-

Dated: 01.11.2013

1. The Registrar (Administration);
2. Principal Private Secretary to Hon'ble the Chief Justice;
3. All the OSDs/CPC/All the Additional Registrars;
4. Secretaries to the Hon'ble Judges;
5. The Accountant General (Audit), H.P., Shimla-171 003.
6. The Accountant General (A&E), H.P., Shimla-171 003.
7. The Deputy Registrar(Accounts) with two spare copies;
8. The NIC Officers posted in the High Court with a request to update the High Court website in terms of this Notification;
9. All the above Officials (By name). They may submit their option qua pay fixation within a month, if permissible under the Rules;
10. Personal files of the above named Officials;
11. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar/ Inspection)/Registrar (Legal, Research & Rules)/Registrar(Judicial & JB)/Registrar (Vigilance).

(From Sl. Nos.1 to 3 and 7 to 11, High Court of H.P., Shimla)

ADDITIONAL REGISTRAR (ESTT.)